

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD  
ON  
Monday, the 27<sup>th</sup> June 2022**

**To allot the Shops/Booths of Boha Grain Market to the Commission Agents (Arhtiyas)**

7. **Shri Budh Ram, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that shops (booths) have been constructed for the commission agents (Arhtiyas) in the grain market of Boha (Assembly Constituency Budhlada) but these shops have not been allotted to the commission agents (Arhtiyas) due to high cost of the same;
  - whether the Government proposes to allot the said shops (booths) to the commission agents (Arhtiyas)?

**To rationalize the Teaching Staff of the Schools of Punjab**

8. **Shri Budh Ram, M.L.A.:-** Will the Education Minister be pleased to state:-
- whether it is a fact that the posts (of all categories) are lying vacant on large scale in the schools of Punjab but the teaching staff in the schools of big city Mohali and nearby Corporation cities is more than the required staff;
  - whether the Government proposes to rationalize the said posts so that the availability of teachers can be assured as per the proportion of students in remote area schools also?

**To set up Units of Calcium Phosphate from stench emanating out of Carcass**

14. **Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the people in most of the villages of Assembly Constituency Payal are disturbed by the stench emanating from the animal carcass; if so, whether the Govt. will consider to set up small units of calcium phosphate from the stench emanating from the same whereby the villages will earn income as well as get-rid of the stink?

**To Implement Reservation For Teaching Staff in PAU Ludhiana**

15. **Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that the reservation policy of the Punjab Govt. was not in force for the posts of Assistant Professor/Associate Professor/Professor at the time of direct recruitment in teaching posts in PAU Ludhiana established in 1962;
  - if reply to part (a) above be in the affirmative, the reasons therefor;
  - the time by which the PAU Ludhiana will start working on the guidelines issued by UGC or ICAR alongwith the action being taken by the Punjab Govt. in this regard?

**Details of Sanctioned Posts of Forest Department**

40. **Shri Vikramjit Singh Chaudhary, M.L.A.:-** Will the Forest Minister be pleased to state:-
- the extent of area under forests in the State at present togetherwith the steps taken/to be taken by the Government to increase the said area;
  - the category-wise total number of sanctioned posts in the Forest Department alongwith the number of vacant posts;
  - the steps taken by the Government to fill the above said posts alongwith the time likely to be taken up to complete this process?

**Number of Stray Animals in the State and to make Arrangement for their Protection**

42. **Shri Vikramjit Singh Chaudhary, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state:-
- whether it is a fact that the Government has conducted any study/survey to find out the number of stray animals in the State; if so, the details thereof;
  - the steps taken/to be taken by the Government to protect the stray animals, for providing green fodder as well as to construct sufficient number of shelters for them?

**Details of refundable amount in VAT Cases**

44. **Shri Vikramjit Singh Chaudhary, M.L.A.:-** Will the Excise and Taxation Minister be pleased to state:-
- the number of cases related to Value Added Tax (VAT) Refunds lying pending at present with the Government and the total amount to be reimbursed;
  - the time by which the government will refund the amount in the VAT cases?

**To provide free basic tests facility to the patients**

54. **Doctor Nachhatar Pal, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that basic Tests of the patients in laboratories of all district and Tehsil level Hospitals of the State are done only till noon; if so, whether the government is considering to increase the number of the Tests and extend the time of Tests; if so, the time by which the same is likely to be done?

**Details of Collection of Examination Fees from the Students of Class X and XII during the COVID Pandemic**

63. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state:-
- whether it is a fact that in the Academic year 2020-2021 the examination fees from the students of Class X and XII was collected by the Punjab School Education Board, S.A.S. Nagar (Mohali); if so, the amount earned by the Board therefrom;
  - whether it is also a fact that the Board is charging Rs. 300/- for hard copy of the certificate from the examinees of Class X and XII; if so, the details thereof?

**To Provide the facilities of Angiography and Stent placement for the patients in Government Hospitals of the State**

68. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether angiography and stent placement facilities are available for the patients in Government Hospitals of the State, the details thereof; if not, whether there is any proposal under consideration of the Government to provide said facilities to the people; if so, the time by which it will be done;
  - whether the facility of Neuro and Cardiac Surgery is available for the patients at District Level Government Hospitals of the State, the details thereof and if not, whether there is any proposal under consideration of the Government to provide these facilities to the people; if so, the time by which it will be done?

**To give relaxation in age limit to candidates in recruitment of E.T.T Teachers**

72. **Shri Dinesh Chadha, M.L.A.:-** Will the Education Minister be pleased to state that there are some candidates amongst the 6635 E.T.T Teachers, the recruitment of which is underway since the year 2021 by the Education Department who have already crossed the upper age limit but these candidates had fulfilled the condition of prescribed age limit then in the test that was conducted for the recruitment of 2364 E.T.T teachers in the year 2020 and the recruitment was cancelled at that time due to the wrong policies of the govt.; whether the Department is considering to give relaxation in age limit to the candidates in recruitment of 6635 (year 2021) who were eligible in age limit at the time of recruitment of 2364 (year 2020); the details thereof?

**To accord the status of Nagar Panchayat to Gram Panchayat Sehna**

73. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the government to accord the status of Nagar Panchayat to Gram Panchayat of village Sehna of Assembly Constituency Bhadaur; if so, by when?

**To set up all offices of Sub-Division at Tapa Mandi**

74. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Revenue Minister be pleased to state whether it is a fact that many offices of Sub-Division Tapa Mandi are in Barnala; if so, whether there is any proposal under consideration of the government to set-up all the offices of Tapa Mandi at Sub-Division Tapa; if so, by when?

**Details of Trees Planted last year**

80. **Sardar Inderbir Singh Nijjar, M.L.A.:-** Will the Forest Minister be pleased to state:-
- the number of trees planted last year in the State and;
  - the number of trees out of those which have survived?